

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 668
TO BE ANSWERED ON 23.07.2015

PROPOSALS FOR UPGRADATION OF ROADS

668. SHRI ALOK SANJAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether there is any proposals for upgradation of roads constructed under the Pradhan Mantri Gram Sadak Yojana after completion of the guarantee period of these roads;
- (b) if so, the details thereon;
- (c) the amounts released and spent for the upgradation of such roads in each State including Madhya Pradesh during each of the last three years and the current year;
- (d) the proposals pendings with the Government for upgradation of rural roads under the Yojana as on date State-wise; and
- (e) the time by when these pending proposals are likely to be approved?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a) to (e) : 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network.

The states are required to take measures to ensure systematic maintenance and providing adequate funding for maintenance of the rural network, particularly the Through Routes for proper upkeep of roads constructed under PMGSY. To this end, State Governments are required to build up capacity in the District Panchayats and to make

available the funds and functionaries onto these Panchayats in order to make them able to eventually manage maintenance contracts for rural roads.

Since rural Through Routes / Main Rural Links carry comparatively larger traffic and keeping them in good condition is particularly important, Through Routes on expiry of 5-year post-construction maintenance shall be placed under Zonal maintenance contracts by the respective State governments, consisting of 5-year maintenance including renewal as per cycle. The State Government shall make necessary budget provision and place the funds to service the zonal maintenance contracts at the disposal of the SRRDA in the Maintenance Fund Account. Till such time as District Panchayats take over maintenance functions, the PIUs shall continue to be responsible for administration of post-construction and zonal maintenance contracts on PMGSY roads.

PMGSY-II has also been launched for upgradation of existing selected rural roads based on a prescribed criterion to strengthen and to make the rural road-network vibrant. A limited provision has been made in this scheme for upgradation of roads constructed under PMGSY-I. Roads already constructed under PMGSY-I will become eligible for PMGSY-II on completion of their design life and on the basis of capacity requirement to accommodate traffic if it has gone beyond the projected traffic and such traffic cannot be accommodated in the existing carriageway width, with the required level of service. Presently, no such proposal for upgradation is pending with the Ministry.
